NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/216/ (IB)/2017

NAME OF THE PETITIONER(S)

: LEDERTECH GMBH

NAME OF THE RESPONDENT(S)

: PORT IND SHOES ACCESSORIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Kannaluh fet Renombt

D. SENTHIL KUMAAR For Pettiloner

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions in regard to the compliance like filing of affidavit and bank statement u/s 9(3)(b) & (c) of IB Code, 2016. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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